

The extant norms *inter-alia* provide assistance to farmers/rural families for (i) damage to crops in the form of Agriculture Input Subsidy, (ii) loss of animals, (iii) feed and fodder for animals, (iv) immediate repair of damage to houses, (v) medical aid, (v) loss of utensils/clothing, etc.

The State of Uttar Pradesh has been allocated an amount of Rs. 385.39 crore in the State Disaster Response Fund (SDRF) for the year 2010-11, comprising Rs. 289.04 crore as Central share and Rs. 96.35 crore as State share. The 1st installment of the Central share of SDRF amounting to Rs. 144.52 crore was released, on 30th June, 2010.

Keeping in view the severity of floods, the Government of India has also released Central Share of second installment of the same amount *i.e.* Rs. 144.52 crore, in advance, on 24th September, 2010, otherwise due to be release in December, 2010.

Compensation to victims of terrorist attacks

1606. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of victims of terror attacks (since 2005) still awaiting their compensation as promised by Government;
- (b) the reasons for delay in disbursing compensation; and
- (c) the total compensation amount due to terrorist attack victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The scheme for compensation to civilian victims of terrorist attacks, under which an amount of Rs. 3 Lakhs is given for each death or permanent incapacitation to the affected family, was announced on 1-4-2008. 46 cases of terrorist attack victims received in Ministry of Home Affairs after the announcement of Scheme are pending for the release of financial assistance under the above scheme, for want of necessary information/documents from the concerned State Governments.

Checking supply of weapons to extremists from China

†1607. SHRI MOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that the destructive weapons are supplied to the extremist organization called Nationalist Socialist Council of Nagaland, NSCN (IM) from China;
- (b) whether such weapons are also supplied to the Marxist Naxalite Organisations operating in India from China;

†Original notice of the question was received in Hindi.